

**GOVERNMENT OF INDIA  
TRIBAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3696  
ANSWERED ON:16.12.2011  
ATROCITIES ON FOREST DWELLERS  
Hazari Shri Maheshwar

**Will the Minister of TRIBAL AFFAIRS be pleased to state:**

- (a) whether the Government has received information regarding any kind of atrocities by the local administration against forest dwellers claiming land rights ;
- (b) if so, the details thereof alongwith the reaction of the Government thereto ; and
- (c) the steps taken by the Government in this regard ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEO SINGH KHANDELA)

(a), (b) & (c): Complaints have been received over a period of time concerning denial of rights under the Forest Rights Act, 2006 and eviction of tribals from forest etc. These complaints have been sent to respective States/UTs for taking necessary action as the implementation of the Act lies with the States/UTs.